

(b) Does not arise.

(c) to (f) The Government of India constituted the Rashtriya Barh Ayog (RBA) in 1976; which submitted its Report in 1980. The RBA assessed the area liable to floods in Assam as about 3.15 million hectares. However, the area liable to floods in Assam was reported as 3.82 million hectares by the State Government of Assam to the Tenth and Eleventh Five Year Plan Working Groups.

The flood management being a State subject, the matter regarding the comprehensive study on continued deterioration and encroachment of water sheds along river basins as well as on effect/impact of construction of dams and barrages falls under the purview of the State Government. The State Government of Assam has informed that no such study has been made by them.

Teesta water sharing

2273. SHRIMATI MOHSINA KIDWAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Water Resource Ministers of India and Bangladesh recently held talks on Teesta water sharing issue;

(b) if so, the details of discussions held and outcome thereof;

(c) whether any agreement with Bangladesh on other common rivers and lift irrigation system has also been held; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) Yes, Sir.

(b) The 37th India-Bangladesh Joint Rivers Commission meeting led by the Ministers of Water Resources from both sides was held from March 17-20, 20010 in New Delhi. The two sides discussed matters pertaining to the Teesta Water Sharing Issue. In this regard, Bangladesh presented a draft on agreement on interim sharing to Teesta river water while India presented a draft statement on principles of sharing of Teesta waters. The Commission directed the Secretaries (Water Resources) of both the countries to examine the documents towards an expeditious conclusion of an interim agreement in the spirit reflected in the Joint Communique issued during Bangladesh Prime Minister's visit to India.

(c) and (d) No, Sir. However, discussions on issues relating to the sharing of waters of the other common rivers namely, Dharla, Dudhkumar, Manu, Khowai, Gumti, Muhuri and requirement of water for minor Lift Irrigation Schemes on river Feni were also discussed. It was agreed to continue the discussions on these rivers further at Secretaries' level meetings of both the countries.

Par-Tapi-Narmada Link

2274. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the proposal in Par-Tapi-Narmada Link;
- (b) the quantum of water proposed to be diverted by this link canal and the amount of area proposed to be irrigated;
- (c) the present status of this link; and
- (d) by when it is planned to complete detailed project report?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) and (b) Par-Tapi-Narmada link project envisages transfer of surplus water from west flowing rivers north of Damanganga upto Tapi to water deficit areas in North Gujarat. 1350 Million Cubic Metre of water is proposed to be diverted through this link canal annually. The project envisages annual irrigation of 1.69 lakh hectares (ha) of area in Valsad, Navsari, Surat, Bharuch and Vadodara Districts and drought prone area of Saurashtra and Kutch in Gujarat. The proposed installed capacity of power generation under the project is 32.5 MW.

(c) The Governments of Maharashtra and Gujarat have conveyed their concurrence for the preparation of Detailed Project Report (DPR) of Pra-Tapi-Narmada link project. Establishment and logistic arrangements needed for the preparation of its DPR have been completed. The work of Survey and Investigation of the link has been taken up. Approval for the Terms of Reference (TOR) for conducting the Comprehensive Environmental Impact Assessment (EIA) study has been received from Ministry of Environment and Forests (MoEF). Forest clearance needed for carrying out field investigation has been obtained from the concerned State Governments of Gujarat and Maharashtra. The requisite rainfall, water quality, siltation, satellite, gauge and discharge data has been collected.

- (d) The DPR of this link project is planned to be completed by December, 2011.

Water scarcity

2275. SHRI ISHWAR SINGH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether in view of coming summer season, Government has initiated any steps to overcome the water scarcity in the country;
- (b) if so, the details thereof;
- (c) the details of projects undertaken for the purpose and success achieved;
- (d) whether Government has directed State Governments to speed up pending water resource projects; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) to (c) The Contingency Management Plan/Frameworks (CMPs) has been finalised by the Drought Management Division, Department of Agriculture and Cooperation, Ministry of Agriculture in consultation with various Ministries/Departments and CMPs have been